

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 42 of 2012**

**Dated : 7<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Delhi International Airport Pvt. Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Ms. Garima Sharma**  
**Mr. Puneet Yadav**

**Counsel for the Respondent(s) : Mr. Amit Kapur,**  
**Mr. Vishal Anand and**  
**Mr. Nikhil Sharma for R-2**  
**Mr. Ravi S.S. Chauhan and**  
**Mr. Prateek Dhiya for R-1**

**ORDER**

Both the Respondents are filing the Written Submissions today after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**